

PETITION FOR SPECIAL LEAVE TO APPEAL(CIVIL) NO. 10294 OF 2015
WITH PRAYER FOR INTERIM RELIEF

NAGAR PALIKA PARISHAD	VERSUS	...PETITIONER
HARENDRA SINGH SIROHI		...RESPONDENT

OFFICE REPORT

The matter above mentioned was listed before the Hon'ble Court on 30.03.2015, when the Court was pleased to pass the following order:

“Delay condoned.
Issue notice.
Status quo, as it exists today, shall be maintained.”

Accordingly, Show Cause Notice was issued to Sole Respondent through registered post A.D. on 25.04.2015. Mr. Ajit Sharma, Advocate has filed Vakalatnama and Memo of Appearance alongwith Counter Affidavit on behalf of Sole Respondent (Counter Affidavit is included in Paper Books). Counsel for the Petitioner has on 27.10.2015 filed Rejoinder Affidavit. Copy of the same has been included in the paper books.

Service of show cause notice is complete.

The matter above mentioned was lastly listed before the Hon'ble Court on 28.10.2016, when the Court was pleased to pass the following order:

“Let the matter be listed in the third week of February, 2017,
for final disposal on a non-miscellaneous day.”

The matter above mentioned is listed before the Hon'ble Court with this office report.

Dated this the 17th day of February, 2017.

ASSISTANT REGISTRAR

Copy to:

Mr. T.N. Singh, Advocate
Mr. Ajit Sharma, Advocate

ASSISTANT REGISTRAR

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Service of show cause notice is complete.

The matter above mentioned was lastly listed before the Hon'ble Court on 02.11.2015, when the Court was pleased to pass the following order:

“As jointly prayed for, list the matter on a non- miscellaneous day in the third week of November, 2015.”

The matter above mentioned is listed before the Hon'ble Court with this office report.

Dated this the 25th day of October, 2015.

ASSISTANT REGISTRAR

Copy to:

Mr. T.N. Singh, Advocate
Mr. Ajit Sharma, Advocate

ASSISTANT REGISTRAR

PETITION FOR SPECIAL LEAVE TO APPEAL(CIVIL) NO. 10294 OF 2015
WITH PRAYER FOR INTERIM RELIEF

NAGAR PALIKA PARISHAD

...PETITIONER

VERSUS

HARENDRA SINGH SIROHI

...RESPONDENT

OFFICE REPORT

The matter above mentioned was listed before the Hon'ble Court on 17.08.2015 with an office report dated 13.08.2015, when the Court was pleased to pass the following order:

“There is a letter for adjournment circulated by
learned counsel for the petitioner.
List the matter after ten weeks.”

It is submitted that Counsel for the Petitioner has on 27.10.2015 filed Rejoinder Affidavit and same is being circulated to the Hon'ble Court.

Service of show cause notice is complete.

The matter above mentioned is listed before the Hon'ble Court with this office report.

Dated this the 30th day of October, 2015.

ASSISTANT REGISTRAR

Copy to:

Mr. T.N. Singh, Advocate

Mr. Ajit Sharma, Advocate

ASSISTANT REGISTRAR